

Starred Question No. 882 on the 2nd April, 1964 and state:

(a) whether Government propose to constitute regional electricity boards for planning and co-ordinating the generation and distribution of power in regions other than the North Eastern; and

(b) if so, the details thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The following Regional Electricity Boards have been set up, which together with the North-Eastern Regional Electricity Board cover all the regions of the country:—

Sl. No.	Board	Areas covered
1	<i>Southern Regional Electricity Board</i>	Andhra Pradesh, Madras, Mysore and Kerala.
2	<i>Northern Regional Electricity Board</i>	Jammu & Kashmir, Himachal Pradesh, Punjab, Delhi, Uttar Pradesh and Rajasthan
3	<i>Eastern Regional Electricity Board.</i>	West Bengal, Bihar, Orissa and Damodar Valley Corporation
4	<i>Western Regional Electricity Board.</i>	Gujarat, Maharashtra and Madhya Pradesh.

The composition and functions of each of the above Boards are given in the Resolutions setting up the Boards, copies of which are laid on the Table of the House. [Placed in Library. See No. LT-2815/64].

Housing Loans for Low Income Group

2660. { Shri Buta Singh:
Shri Kapur Singh:
Shri Daljit Singh:
Shri Gulshan:

Will the Minister of Works and

Housing be pleased to state:

(a) whether any concessions are given to the members of Scheduled Castes in the grant of housing loans, in the low-income group category of Central Government employees;

(b) if so, the total number of employees who had been granted housing loans since 1960; and

(c) total number of scheduled caste employees out of them?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) No.

(b) and (c). Do not arise.

Upgradation of Nagpur City

2661. { Shri Bhagwat Jha Azad:
Shrimati Savitri Nigam:
Shri Bibhuti Mishra:

Will the Minister of Finance be pleased to state:

(a) whether Government have received representations for upgrading the city of Nagpur; and

(b) if so, the reaction of Government thereto?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir. Some representations have been received in this regard.

(b) As explained in my statement in Parliament on the 21st December, 1963, for the present, population is to continue to be the primary basis for classifying cities for purposes of the grant of allowances to Central Government employees. The population of Nagpur, according to the latest published figures is 6,43,659. The qualifying population limit for the next higher class being 8 lakhs, Nagpur does not qualify to be upgraded at present.